

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW NO.129 OF 2020  
IN****WRIT PETITION NO.1106 OF 2020****Eyestar Finance & Leasing Pvt. Ltd. ... Applicants****V e r s u s****Union of India & Ors. ... Respondents****Shri Parag Rao, Advocate for the Petitioner.****Ms. Asha Desai, Senior Standing Counsel for Central Government.****Ms. Neha Kholkar, Additional Government Advocate for the  
Respondent No.4.****Coram:- DAMA SESHADRI NAIDU &  
SMT. M. S. JAWALKAR, JJ.****Date:- 8<sup>th</sup> October, 2020****P.C.:**

To complete the pleadings, let the matter stand over to 15/10/2020.

2. Print the name of Ms. Neha Kholkar, learned Additional Government Advocate for the respondent no. 4 in the order dated 21/09/2020. The Registry to do the necessary corrections.

**SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.**

mv